

the working of the Tannery and Footwear Corporation of India Limited Kanpur, for the year 1982-83.

- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7901/84].
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act 1951 :—
- (i) S. O. 41 (E) published in Gazette of India dated the 30th January, 1984 regarding extension of period of take over of management of Messrs Swadeshi Cotton Mills Company Limited, Kanpur, beyond five years.
- (ii) S. O. 83 (E) published in Gazette of India dated the 10th January, 1984 regarding extension of period of take-over of management of Messrs Indore Textile Limited, Ujjain (Madhya Pradesh), beyond five years. [Placed in Library. See No. LT-7902/84].

Reviews on the working of and Annual Reports of Bharat Gold Mines Ltd., Corgaum, Bharat Aluminium Co. Ltd. New Delhi, Hindustan Steelworks Construction Ltd., Calcutta, Metallurgical and Engineering Consultants (India) Ltd. Ranchi for 1982-83 and three Statements for delay in laying the papers

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) : I beg to lay on the Table—

- (1) A copy each of the following

papers (Hindi and English versions) under sub-section (1) of section 619A the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Bharat Gold Mines Limited, Corgaum, for the year 1982-83.
- (ii) Annual Report of the Bharat Gold Mines Limited, Corgaum, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7903/84].
- (b) (i) Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1982-83.
- (ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7904/84].
- (c) (i) Review by the Government on the working of the Hindustan Steelworks Construction Limited, Calcutta, for the year 1982-83.
- (ii) Annual Report of Hindustan Steelworks Construction Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-7905/84]

12.06 hrs.

(d) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited, Ranchi for the year 1982-83.

(ii) Annual Report of the Metallurgical and Engineering Consultants (India) Limited, Ranchi for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b), (c) and (d), above [Placed in Library. See No. LT-7906/84].

**Notifications under All India Services Act, 1951**

**THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI) :** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(1) The Indian Police Service (Pay) Second Amendment Rules, 1984, published in Notification No. G.S.R. in 198 in Gazette of India dated the 25th February, 1984.

(a) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1984, published in Notification No. G.S.R. 199 in Gazette of India dated the 25th February, 1984. [Placed in Library. See No. LT-7907/84].

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

Seventieth Report

**SHRI G. LAKSHMANAN (Madras North) :** I beg to present the Seventieth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

**COMMITTEE ON GOVERNMENT ASSURANCES**

Eighth Report

**SHRI SANTOSH MOHAN DEV (Silchar) :** I beg to present the Eighth Report (Hindi and English versions) of the Committee on Government Assurances.

.... (व्यवधान)....

अध्यक्ष महोदय : यह तो नॉ एंड आर्डर की बात है।

This cannot be discussed here. It is all right. This is law and order situation. Not allowed.

श्री सुरज भान : (अम्बाना) : मैंने एक प्रिविलेज मोशन दिया है।

अध्यक्ष महोदय : मैं देख लूंगा।

श्री अटल बिहारी वाजपेयी : (नई दिल्ली) : अध्यक्ष महोदय, हरियाणा में संसद सदस्य के साथ दुर्व्यवहार किया गया है।

अध्यक्ष महोदय : मैंने कर दिया है।

I have already called for a factual note from the Ministry.

श्री सुरज भान : मगर उसके बाद कुछ नहीं होता।